

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 190/(MAH)/2017

CORAM:

Present: MS INA MALHOTRA
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: M/s. Kumaka Industries Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
31	Ms. Neha Lakshman ib Mansukhlal Hizalal and Co. for Petitioner		

ORDER

CSP No. 190/230-232/NCLT/MB/MAH/2017

Ld. Counsel for the petitioners submit that no objection has been received from the Office of the ROC, and RD till date. Notice be issued to RD & ROC returnable on 13.07.2017.

Sd/-

Ms. Ina Malhotra
Member (Judicial)